

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

(S)

O.A. NO. 1806/87

DECIDED ON : 3.6.1993

Dr. Tara Chand

... Petitioner

Vs.

Union of India & Another

... Respondents

COURT :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN
THE HON'BLE MR. B. N. DHUNDIYAL, MEMBER (A)

Shri M. R. Bhardwaj, Counsel for Petitioner
Shri P. P. Khurana, Counsel for Respondents

JUDGMENT (ORAL)

Hon'ble Mr. Justice V. S. Malimath, Chairman -

As submitted by the learned counsel for the petitioner, the relief claimed by the petitioner having since been granted, no further examination of the same is called for. This petition is accordingly disposed of. No costs.

B. N. D.
(B. N. Dhundiyal)

V. S. M.
(V. S. Malimath)
Chairman

as